

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/418/2023 IA (IBC)/6/2023 in Company Petition IB/194/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Stressed Assets Stabilisation Fund
NAME OF THE RESPONDENT(S)	Anil Kumar Aggarwal
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/418/2023

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.
Ld. Counsel for the Respondent.

Matter is adjourned to 05.01.2024.

IA (IBC)/5/2023

Matter is adjourned to 05.01.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)